

SHRI S. K. PATIL: This question is regarding railway platforms. He has put the question to you, Sir.

MR. CHAIRMAN: I am afraid 'No'. Next question.

चमड़ा और खालों की औद्योगिक सहकारी समिति लिमिटेड, दिल्ली

*५१०. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या उद्योग तथा संभरण मंत्री १७ सितम्बर, १९६४ को राज्य सभा में अतारकित प्रश्न संख्या ४२५ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) सहकारी समिति रजिस्ट्रार ने चमड़ा और खालों की औद्योगिक सहकारी समिति, दिल्ली की आर्थिक स्थिति के बारे में जो जांच करने के लिये ७ अगस्त १९६४ को आदेश दिया था उस जांच का क्या परिणाम रहा ; और

(ख) उक्त समिति को दिये गये कर्ज को वसूल करने के लिये क्या कदम उठाये जा रहे हैं ?

†[HIDES AND SKINS COOPERATIVE INDUSTRIAL SOCIETY LTD., DELHI]

*510. SHRI V. M. CHORDIA: Will the Minister of INDUSTRY AND SUPPLY be pleased to refer to the answer given to the Unstarred Question No. 425 in the Rajya Sabha on 17th September, 1964 and state:

(a) the outcome of the enquiry which was ordered by the Registrar of Cooperative Societies on the 7th August, 1964 into the financial position of the Hides and Skins Industrial Cooperative Society, Delhi; and

(b) the steps being taken to recover the loan advanced to the society?

उद्योग तथा संभरण मंत्रालय में भारी इंजीनियरी तथा उद्योग के मंत्री (श्री टी० एन० सिंह): (क) सहकारी समिति रजिस्ट्रार ने चमड़ा और खालों की सहकारी औद्योगिक समिति, दिल्ली की आर्थिक स्थिति के बारे में धारा ४३ के अधीन जिस जांच के लिये आदेश दिया था वह अभी पूरी नहीं हुई है।

(ख) किराये की वसूली के लिए समिति ने अगले महीने २,००० रु० का भुगतान करने का वादा किया है।

†[THE MINISTER OF HEAVY ENGINEERING AND INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) The enquiry under Section 43 ordered by the Registrar, Cooperative Societies, into the financial position of the Hides & Skins Cooperative Industrial Society, Delhi, has not yet been completed.

(b) Notices for recovery of rent have been sent to the Society. The Society has promised to pay Rs. 2,000 during the next month.]

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान यह बतलाएंगे कि समिति में सरकार का कुल कितना लेना बकाया है ?

श्री टी० एन० सिंह : मेरा ख्याल है कि सोसाइटी पर जो रकम बकाया है वह १ अप्रैल १९६४ तक ५८७९१ रु० ७९ पैसे है। सोसाइटी ने १ अप्रैल १९६४ तक ६०५१ रु० २१ पैसे अदा किये।

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान बतलाएंगे कि जांच के लिये जो अधिकारी नियुक्त किये गये वे कब तक रिपोर्ट दे देंगे ?

श्री टी० एन० सिंह: बहुत शीघ्र ही वह रिपोर्ट देने वाले हैं।

SHRI SANTOKH SINGH: May I know, Sir, what was the total loan advanced to this society and what was the capital of the society itself?

SHRI T. N. SINGH: As I find from the figures here, the loan advanced was of the order of Rs. 65,743.

SHRI B. T. KULKARNI: What was the capital?

MR. CHAIRMAN: Have you any information on that?

SHRI T. N. SINGH: I require notice for that. I am sorry it is not here.

*511. [Postponed to the 17th December, 1964.]

PASSENGERS WHO TRAVELLED BY AIR CONDITIONED COACH OF DELHI EXPRESS

*512. SHRI R. P. N. SINHA: Will the Minister of RAILWAYS be pleased to state the number of passengers that travelled by the air conditioned coach of the Delhi Express from (i) Patna to Delhi and (ii) Delhi to Patna, during the period from January to October, 1964?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): The number of passengers that travelled from—

(i) Patna Jn. to Delhi—573.

(ii) Delhi to Patna Jn—382.

SHRI R. P. N. SINHA: In view of the fact that air-conditioned travel between Patna and Delhi seems to be popular, will the Railway Administration consider the advisability of providing an air-conditioned coach on the Assam Express that passes via Patna?

SHRI RAM SUBHAG SINGH: We had examined that matter and al-

ready written to the hon. Member about that.

*513. [The questioner (Shri L. N. Das) was absent. For answer, vide col. 3231 infra.]

COAL LOADING LINES IN BOX WAGONS

*514. SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Coal Board and the Coal Controller have revised the loading lines in box wagons according to the specific gravity of coal loaded, to avoid underloading and over-loading as decided at the meeting of the Minister of Steel, Mines and Heavy Engineering with the Working Committee of the coal industry, held on the 6th February 1964; and

(b) if not, when the lines are to be revised?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): (a) and (b) Not yet, Sir. There are certain practical difficulties involved in revising the existing loading lines. The matter is being examined further.

UPGRADATION OF SIGNALLERS UNDER NEW DEAL

*515. { SHRI G. K. KAPOOR:†
SHRI D. THENGARI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Signallers have been allotted five per cent in grades Rs. 205—280 and Rs. 250—380, contrary to the announcement made under the New Deal 1956; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No, Sir.

†The question was actually asked on the floor of the House by Shri G. K. Kapoor.